

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|------------------------|----------|---|---------|-----------------------------------|
| CP No.153/ BB/ 2017 | - | For furnishing additional information | 252 | Seyon Rentacar Pvt. Ltd. Vs ROC |

SL. **NAME (IN CAPITAL)**
NO. **& PHONE NUMBER**

REPRESENTATION TO WHOM

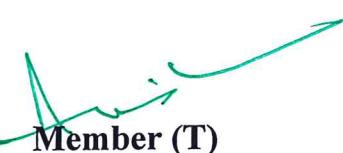
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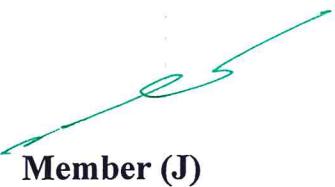
D ANANDA KRISHNA D. A. *Seyon Rentacar
Pvt Ltd.*
02/11/2017. *Dr. Ashok Kumar Mishra.*

O R D E R

PCS for Petitioner is present. He has filed memo along with additional documents. He reported that, he has complied all the objections. PCS is directed to file copy of latest Assessment order of the Company. Issue notice to ROC. Registry is directed to issue notice to ROC and PCS to collect the notice and serve on ROC. List it on 22/11/2017.

Prepare


Member (T)


Member (J)